

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 166 OF 2019 & IA No. 630 OF 2019**

**Dated: 3rd October, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**Uttar Haryana Bijli Vitran Nigam Ltd.**

**.... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : G. Umapathy  
Vaishnavi

Counsel for the Respondent(s) : Anand K. Ganesan  
Swapna Seshadri for R2

**ORDER**

**IA No. 630 of 2019**

**(for exemption from filing certified copy of Impugned Order)**

The Application is rejected. Accordingly, the IA No. 630 of 2019 stands disposed of.

**Appeal No. 166 of 2019**

Reply shall be filed within two weeks.

List the matter on **28.11.2019.**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK